

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI

Original Application No. 1002/2024

In the matter of:

Rafikur Rehman S/o Shafekur Rehman

.... Appellant

Versus

Govt. of NCT of Delhi

.....Respondent

INDEX

S. I. No.	Particulars	Page No.
1.	Action taken report on behalf of the Delhi Pollution Control Committee with respect to order dated 25.10.2024.	1-3
2.	<u>Annexure -1(Colly)</u> Copy of the geo-tagged photographs dated 09.12.2024.	4-12

Filed by

Delhi Pollution Control Committee

Dated: 20th 12.2024

Place: Delhi

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,

PRINCIPAL BENCH, NEW DELHI

Original Application No. 1002/2024

In the matter of:

Rafikur Rehman S/o Shafekur Rehman

.... Appellant

Versus

Govt. of NCT of Delhi

.....Respondent

**ACTION TAKEN REPORT ON BEHALF OF DELHI POLLUTION
CONTROL COMMITTEE WITH RESPECT TO THE ORDER
DATED 25.10.2024.**

I, M.S. Rawat, Sr. Environmental Engineer, Delhi Pollution Control Committee, 3th Floor, Block-B, IT Park, Shastri Park, Delhi- 110053, do hereby solemnly affirm and state as under:

1. That, I am working as Sr. Environmental Engineer, Delhi Pollution Control Committee and am conversant with the facts of the present case on the basis of record maintained by Delhi Pollution Control Committee in its ordinary course.

2. That, this Hon'ble Tribunal taken up the matter on 25.10.2024 on the basis of the complaint registered by applicant. The grievance of the applicant herein is about one Nasir Ahmad was running a factory by

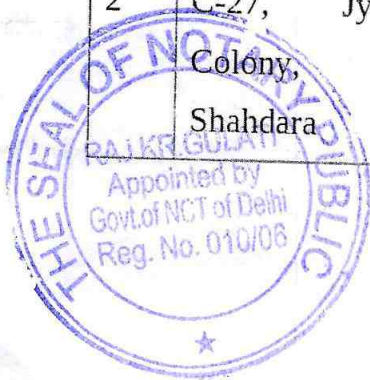


using heavy machines in the residential area at AC-27, Gali No. 7, Jyoti Colony, Shahdara, Delhi - 110032. Hon'ble National Green Tribunal pleased to direct DPCC to duly consider the grievance raised in the letter petition and take appropriate remedial action by following principles of natural justice as expeditiously as possible preferably within a period of three months.

3. That, in compliance with order dated 25.10.2024, joint inspection of the site was carried out on 09.12.2024 by officials of DPCC and MCD. During the inspection it was observed that:

- i. The address mentioned in the order i.e AC-27, Gali No-7, Jyoti Colony, Shahdara, Delhi-110032 doesn't exist in Gali No-7 of Jyoti Colony.
- ii. Local enquiry also revealed that there is no such address AC-27 in Gali No-7 however there is A-27 and C-27 two separate addresses exist in Jyoti Colony area as per local enquiry.
- iii. Both the premises at A-27 & C-27 were inspected by the Joint Team.

S. No.	Address	Observations
1	A-27, Jyoti Colony, Shahdara	This is a Residential House. No Industrial Activity was being observed. Copy of Electricity bill was taken.
2	C-27, Jyoti Colony, Shahdara	This is a Residential House. No Industrial Activity was being observed. Copy of Electricity bill was taken.



Geo-tagged photos are enclosed herewith as ANNEXURE-1 (Colly).

- 4. That in view of the inspection findings, no action is warranted. It is therefore requested to this Hon'ble Tribunal that the present action taken report may kindly be taken on record.

DEPONENT

VERIFICATION

I, the above-named deponent, declare the contents of the present affidavit are true and correct to the best of my knowledge based upon the documents and records available in the office and nothing material has been concealed therefrom.


20 DEC 2024

Verified at New Delhi on this ___ day of December, 2024.

DEPONENT



ATTESTED



NOTARY PUBLIC
GOVT. OF NCT OF DELHI

20 DEC 2024

8

(4)

Annexure-1 (Colly)



GPS Map Camera

New Delhi, Delhi, India

Gali Number 2, Shahdara, New Delhi, 110032,
Delhi, India

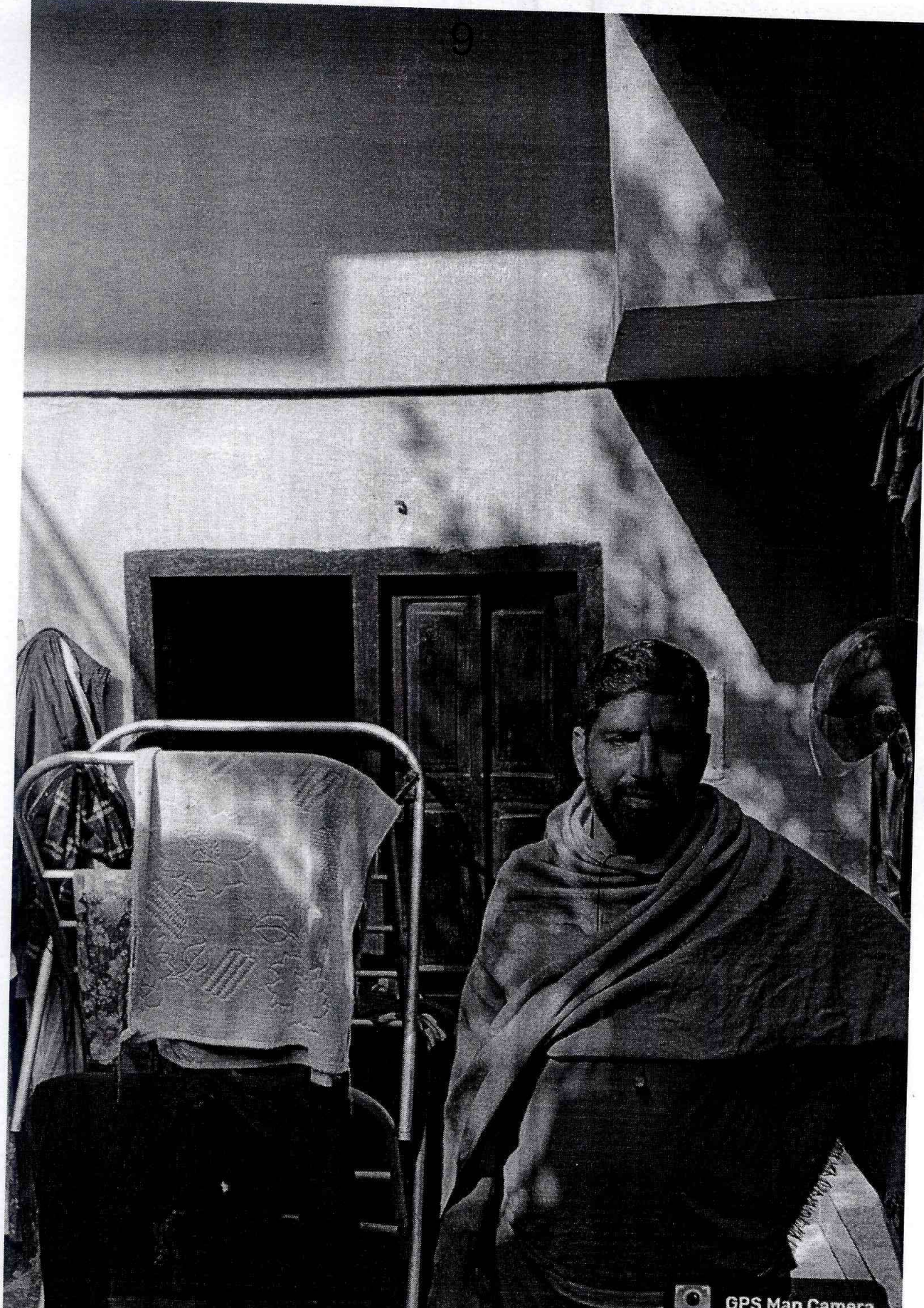
Lat 28.687436, Long 77.290743

12/09/2024 12:11 PM GMT+05:30

Note : Captured by GPS Map Camera

Map

5



 GPS Map Camera

New Delhi, Delhi, India

Gali Number 5, Shahdara, New Delhi, 110032,
Delhi, India

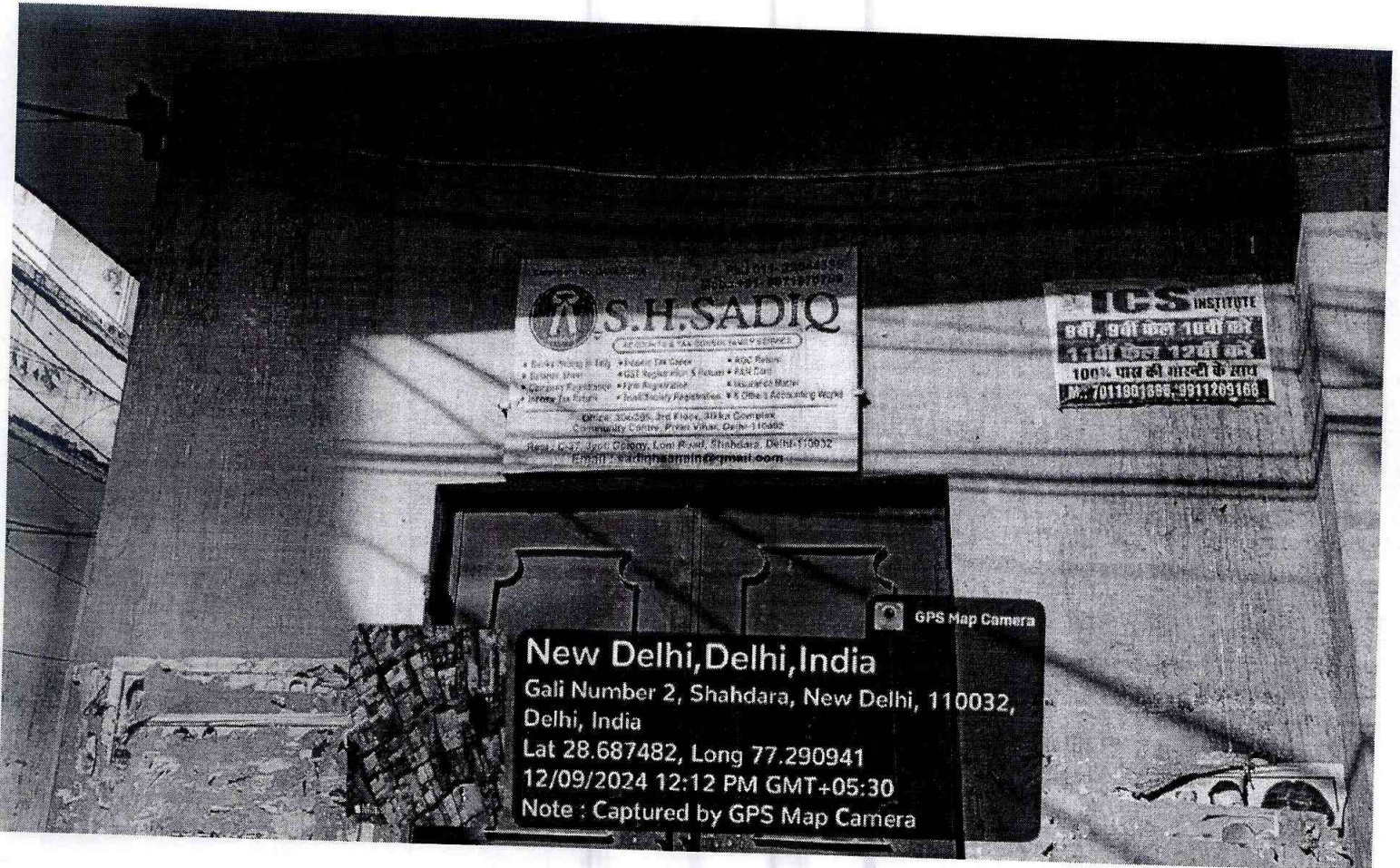
Lat 28.687481, Long 77.290845

12/09/2024 12:12 PM GMT+05:30

Note : Captured by GPS Map Camera

Maps

6

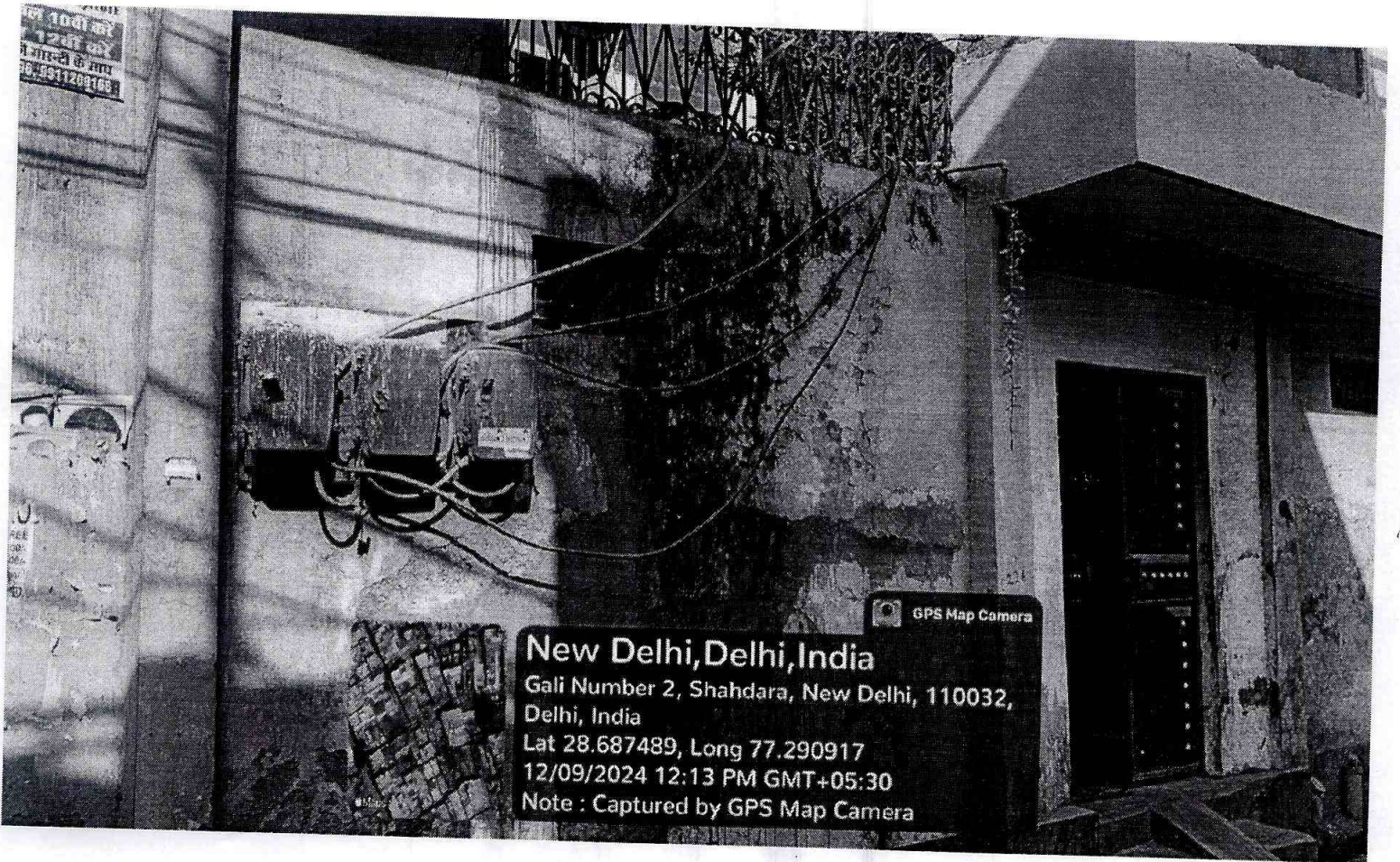


S.H. SADIQ
CONSULTANTS & TAX SPECIALISTS SERVICE
• Bank Policy & Mgt. • Income Tax Cases • AOC Returns
• Income Tax • GST Registration & Returns • RFD 201
• Regulatory Requirements • Audit Assistance • Insurance Matter
• Income Tax Returns • Social Security Registration • & Other Accounting Works
Office: 304-506, 3rd Floor, BHK Tower,
Community Centre, Pitam Vihar, Delhi-110086
Phone: 011-2627 1200, Loni Road, Shahdara, Delhi-110032
Email: shahdara@shadiq.com

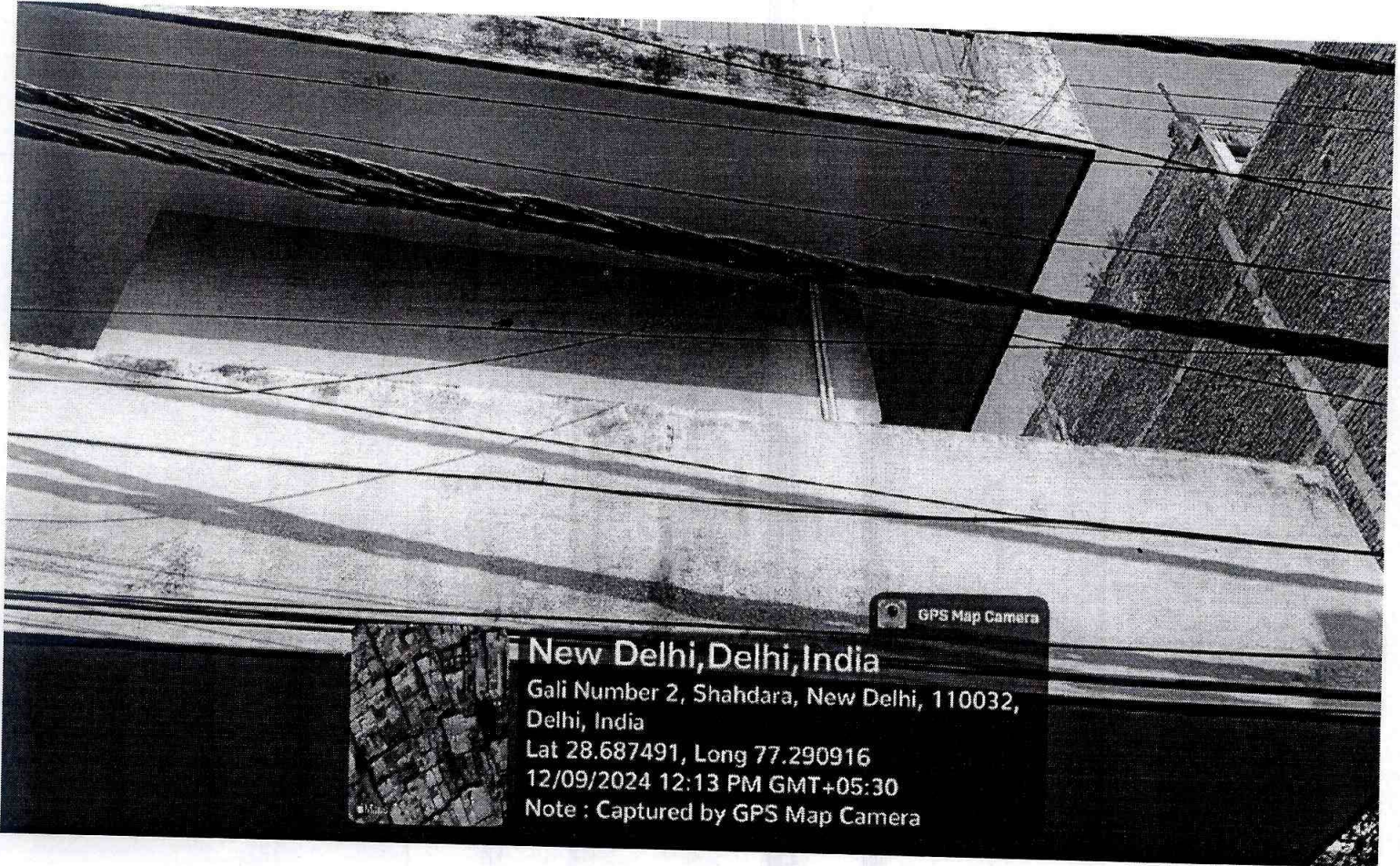
ICS INSTITUTE
90% 90% 100% 100%
11th Floor 12th Floor
100% 100% 100% 100%
No. 7011901666, 9911269166

GPS Map Camera
New Delhi, Delhi, India
Gali Number 2, Shahdara, New Delhi, 110032,
Delhi, India
Lat 28.687482, Long 77.290941
12/09/2024 12:12 PM GMT+05:30
Note : Captured by GPS Map Camera

7



GPS Map Camera
New Delhi, Delhi, India
Gali Number 2, Shahdara, New Delhi, 110032,
Delhi, India
Lat 28.687489, Long 77.290917
12/09/2024 12:13 PM GMT+05:30
Note : Captured by GPS Map Camera



New Delhi, Delhi, India

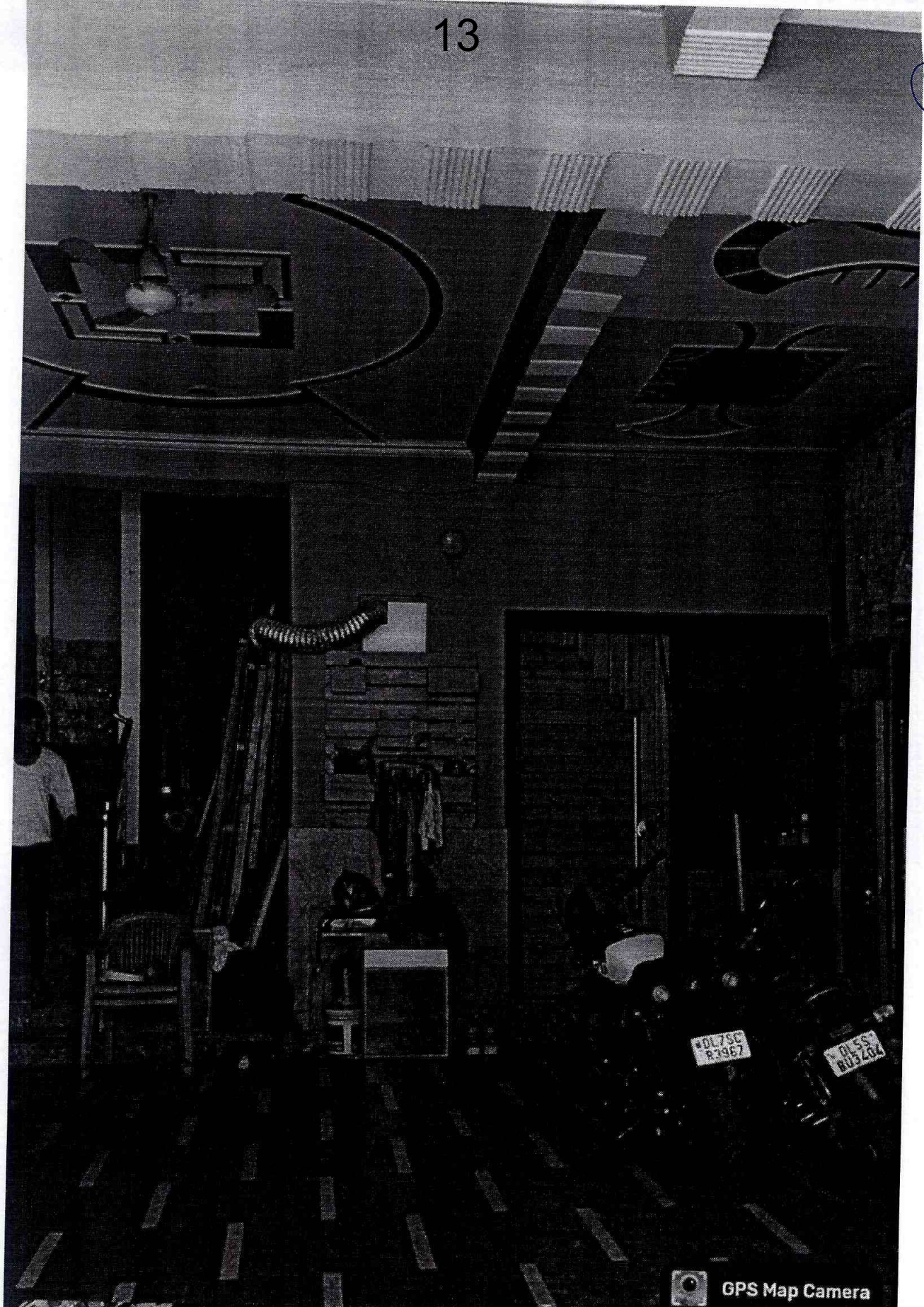
Gali Number 2, Shahdara, New Delhi, 110032,
Delhi, India

Lat 28.687491, Long 77.290916

12/09/2024 12:13 PM GMT+05:30

Note : Captured by GPS Map Camera

3



GPS Map Camera

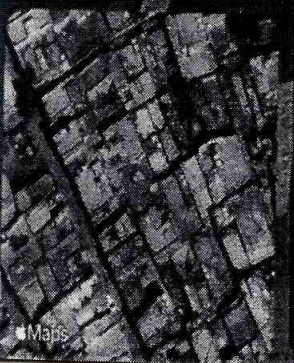
New Delhi, Delhi, India

Gali Number 1, Shahdara, New Delhi, 110032, Delhi, India

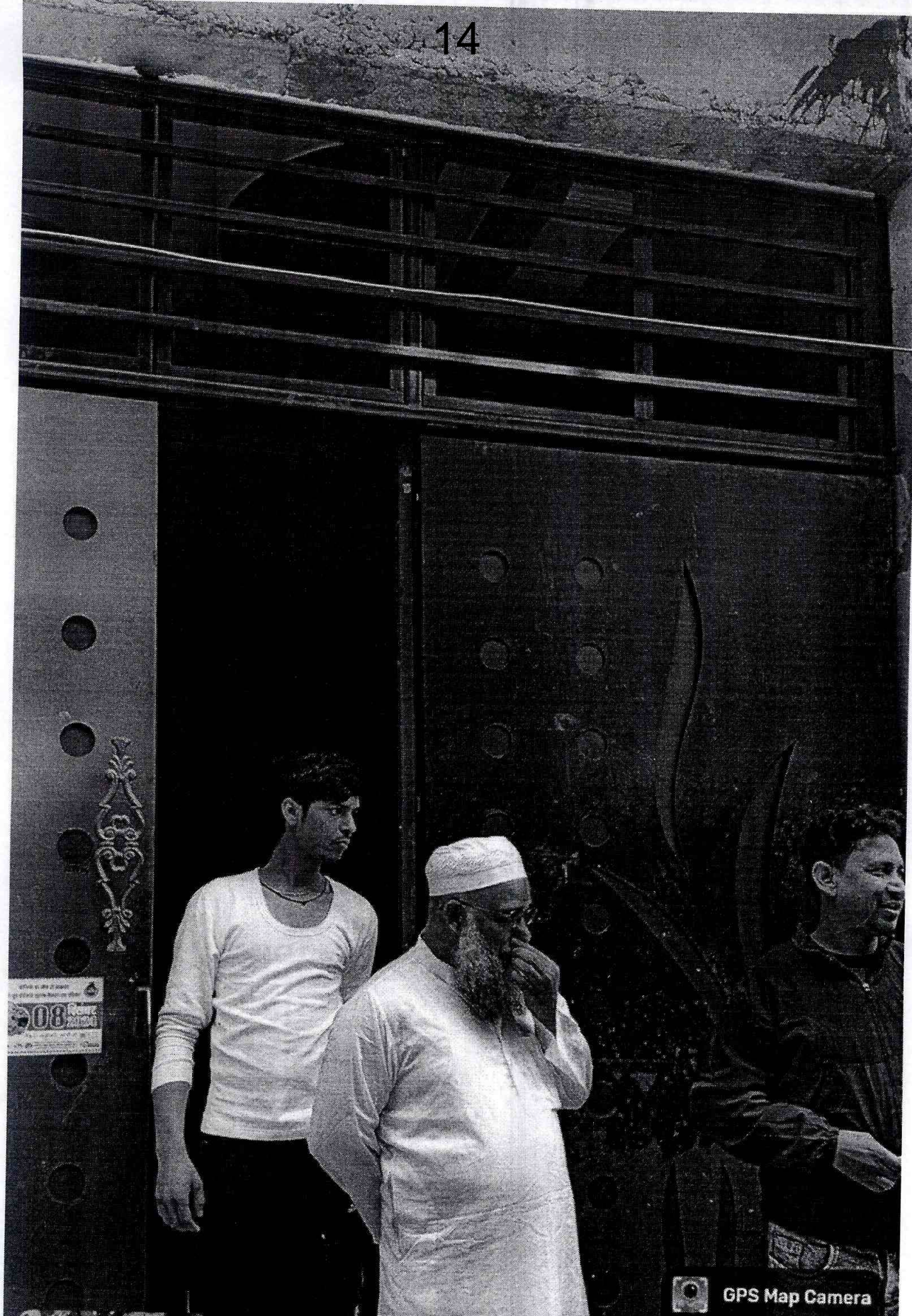
Lat 28.687211, Long 77.290898

12/09/2024 12:20 PM GMT+05:30

Note : Captured by GPS Map Camera



Maps



GPS Map Camera

New Delhi, Delhi, India

Gali Number 1, Shahdara, New Delhi, 110032, Delhi, India

Lat 28.687217, Long 77.290941

12/09/2024 12:20 PM GMT+05:30

Note : Captured by GPS Map Camera



Name : Mr. SIBTAN SADIQ
Billing Address : Mr. SARDAR HUSSAIN OLD
NO-1450/33-NEW NO C-27 GALI NO-2 JYOTI COLONY
DELHI 110093

Sanctioned Load : 2.00 (kW)
Contract Demand :
MDI : 2.44 (kW)
Power Factor : 1.000
Pole No. : NNGPF423S1
Meter Reading Status : DL
Cycle No. : 14

CA No. : 101540429
Energisat Date : 05.07.2005
Meter Type : IPSK
Supply Type : LT
Bill No. : 101177860778
Bill Basis : Actual
O.D. No. : Y/24/11435740889
CCTV Tagged : No
Street Light Tagged : No
WI-FI Tagged : No

Mobile / Tel. No. : 9871970789
Email ID : sadighasain@gmail.com
District / Division : Nand Nagri
Walking Sequence : JTC010371A0AE
Bill Month : DEC-24
Bill Date : 28-11-2024

Tariff Category : Domestic [Residential]

Customer Care Centre No. 19122 (24x7 Toll Free)

Meter No	Units	Billed Consumption (Current)		Billed Consumption (Previous)		Multiplication Factor	Current Consumption	
		Date of Meter Reading	Reading	Date of Meter Reading	Reading		Days	Units
35219903	kWh	26-11-2024	26,023.00	24-10-2024	25,800.00	1.00	33	223.00
35219903	kW	26-11-2024	2.44			1.00		2.44

Billing Details

Current Period Charges (25-10-2024 to 26-11-2024)

Fixed Charges (A)	Slab-wise Energy Charges			Slab-wise EPA/PPA		TOD		Srch@8% on E = A+B+D+R	Electricity Tax @ 5% (H)	Total Amount (A+B+C+D+E+G+H+I+J)
	Cons. Measur. During	Billed Units	Unit Rate	Amount (B)	PPAC% on B	Amount (C)	TOD% on B			
43.70		45.00	3.00	135.00	39.09	52.77				
1.10 Mth(s)		2.00	4.50	9.00	39.09	3.52			57.62	49.50
PPAC on Fix. Chg (G)		173.00	3.00	519.00	38.12	197.84				
16.74		3.00	4.50	13.50	38.12	5.15				
CCTV Units									Pension Surcharge @ 7% (F)	50.42
0.00									TCS Amount (J)	
Street Light Units									Base Amt. Surcharge	0.00 0.00
WI-FI Units									Other Charges (J)	3.33
TOTAL ->		223		676.50		259.28			CCTV Bill Amount	0.00

Past Dues / Refunds / Subsidy

Provisional Bill Refunds		Arrears		Late Payment Surcharge (LPSC)	Total Charges Payable	Net Amount Payable
Refund Unit	Refund Amount	Amount	Period to which it relates			
0	0.00	0.00		0.00	1157.09	0.00/(873.98)
Amount not immediately payable, if any.				BG Security Deposit	Rs. 0.00	Bill Amount Payable Rs. 280.00
Rs. 0.00				BG Expiry Date	00-00-0000	
Service line cum development charges paid Rs. 500.00				Cash Security Deposit	Rs. 1200.00	
Interest accrued for FY 2023-24 already adjusted in bill No.102106363494 (generated for the period 27-03-2024 to 25-04-2024)					Rs. (102.00)	Due Date of Payment 13-12-2024
Interest for FY 2024-25 will be adjusted in your first bill to be generated in FY 2025-26						(If payment is made after the due date, LPSC for the delay, shall be charged in the next bill.)

Last payment Rs. 2400.00 received on 11-11-2024. Payment Accounted Upto: 25-11-2024.
The connection shall be liable for disconnection on non payment of all dues (including arrears of previous bill(s)) by due date, after notice as per Section 36(1) of the Electricity Act, 2003.

#GoNCTD vide Order No. F.6/85/Power/2024/447-459 dated 14 Mar 2024 has allowed subsidy to Domestic Consumers for Financial Year 24-25 of Rs. 2000 per bill amount upto 200 Units/month. Slab 201-400 Units/month will get subsidy upto Rs. 800/month. No subsidy for consumption above 400 Units/month. All Power Purchase Adjustment Charge (PPAC) @ 38.12% has been waived on energy & fixed charge w.e.f 01-11-2024. CCTV Bill amount includes one-time variation in SLD charges noted, consumer may visit divisional office for requisite correction. Pension Surcharge @ 7.00% has been waived on energy & fixed charge w.e.f 01.10.2021. #The amount of Security Deposit against your connection is mentioned herewith under the heading 'Security Deposit with DISCOM'. Please check this amount and report any discrepancy by furnishing documentary proof in that regard available with you, at the customer care centre of respective division office. #

(This bill is computer generated, hence does not require signature.)

BSES

Payment Slip

Make your cheque/DD payable to BSES, CA No. 101540429

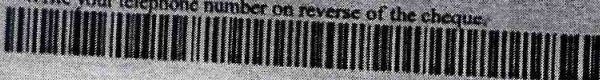
* Cheque should not be post dated.

* Write your telephone number on reverse of the cheque.

* Cheque should be account payee and payable at Delhi
* Do not Staple. Only clip the cheque to payment slip.

Bill amount payable: Rs. 280.00
Cheque/DD No.

Bill month: DEC-24
Date:



ECS Customer

Bill of Supply for Electricity

Due Date (दिन तिथि):

02-12-2024

Name: SHAFI UDDIN
 Billing Address: HAZI ABDUL BEHMAN 26-A-27 KH NO 99
 IVOTI COLONY SHAHDARA DELHI 110093
 Mobile / Tel. No.
 Email ID
 District / Division: Kano Nagri
 Meter Reading Status: DL
 Bill Month: NOV-24
 Bill Date: 16-11-2024

Sanctioned Load : 3.00 (kW)
 Contract Demand : 3.00 (kW)
 M D I :
 Power Factor : 3.46 (kW)
 Pole No. : NNGPF416S1
 Walking Sequence : JCL020220A0AA
 Cycle No. : 22
 Tariff Category : Domestic [Residential]

CA No. : 101457285
 Energisation Date : 12-05-1982
 Meter Type : 1PSK
 Supply Type : LT
 Bill No. : 10135752769
 Bill Basis : Actual
 O.D. No. : YZ4/11434704896
 CCTV Tagged : No
 Street Light Tagged : Yes
 Wi-Fi Tagged : No

Customer Care Centre No. (ग्रह सेवा केंद्र का नंबर) 19122

Meter No. (मीटर नं.)	Unit (यूनिट)	Billed Consumption (Current)		Billed Consumption (Previous)		Multiplication Factor (गुणक)	Current Consumption (वर्तमान उपभोग)	
		Date of Meter Reading (मीटर पढ़ाई की तिथि)	Reading (पढ़ाई)	Date of Meter Reading (मीटर पढ़ाई की तिथि)	Reading (पढ़ाई)		Days (दिन)	Unit (यूनिट)
11583375	KWH	13-11-2024	41403.00	10-10-2024	41262.00	1.00	24	141.00
11583375	KW	13-11-2024	3.46	10-10-2024		1.00		3.46

Billing Details (बिल का विवरण)

Current Period Charges (वर्तमान अवधि का शुल्क) (11-10-2024 to 13-11-2024)

Fixed Charges "A" (स्थायी शुल्क)	Consumption Metered During (मापी गई उपभोग)	Energy Units Consumed Billed (उपभोग की गई यूनिटें)	Subsidy Energy Charge (सुबसिडी ऊर्जा शुल्क)		Subsidy Power Factor Adjustment Charge (सुबसिडी पावर फैक्टर एडजस्टमेंट शुल्क)		Time of Day (TOD) Charge (दिन के अलग-अलग दर)	Surcharge @ 8% on Energy Charge + Fixed Charge (सुपरचार्ज)	Penalty for 8% Non-Payment (8% नॉन-पेमेंट पर दंड)	Total Amount (K=A+B+C+D+E) (कुल राशि)
			Units (यूनिटें)	Amount "B" (रु.)	PPAC % (PPAC %)	PPAC Amount "C" (रु.)				
156.61 (1.11 MPSC)		82.00	3.00	246.00	39.09	96.16		45.25	29.27	393.74
PPAC on Fixed Charge "A" (रु.)		51.00	3.00	153.00	39.12	58.32		39.59		
CCTV Usage (रु.)		0.00								
Street Light Usage (रु.)		5.29								
WIFI Usage (रु.)										
Total Units = 133			Total (B) = 399.00		Total (C) = 154.48		Total (D) =		CCTV Bill Amount = 0.00	



Scan to subscribe for Ebill

Past Dues / Refunds / Subsidy (पिछला बकाया/वापसी/सुबसिडी)

Refund Unit	Refund Amount	Amount (रु.)	Period to which it relates (जिस अवधि से संबंध है)	Late Payment Surcharge (LPSC) (रु.)	Total Charges Payable (कुल देय शुल्क)	Net Amount Payable (कुल देय राशि)
0				70.34	964.08	863.38

Bill Amount Payable (बिल देय राशि)

₹ 70.00
Due Date of Payment (प्रदान देय तिथि) 02-12-2024
 If payment is made after the due date, LPSC for the delay, shall be charged in the next bill. (यदि भुगतान करने पर देय तिथि के बाद भुगतान करने पर देय तिथि के बाद अगले बिल में एलपीएससी जोड़ दिया जाएगा.)

Lead payment ₹19675.86 received on 01-11-2024. Payment accounted upto 13-11-2024.
 The connection shall be liable for disconnection on non-payment of all dues (including arrears of previous bills) by due date, after notice as per Section 55(1) of the Electricity Act, 2003.

IMPORTANT MESSAGE (विवरणपूर्ण सूचना)

Dear Customer, BSES Yamuna Power Limited has received a notice from the Government of India regarding the implementation of the Electricity (Amendment) Bill, 2023. The bill aims to streamline the regulatory framework for the power sector. BSES Yamuna Power Limited is committed to ensuring a smooth transition and providing uninterrupted power supply to all our customers. We request you to stay updated with the latest developments and contact us for any queries.



BSES Yamuna Power Limited

Payment slip
 The amount mentioned above is payable to BSES Yamuna Power Limited.
 Cheques should not be post-dated.
 A bill is enclosed herewith for reference of the customer.

The payment of electricity charges by all categories of consumers except Domestic, Agriculture & Medium & Large Industries, shall be made by cash or by any mode of payment as per the terms and conditions of the bill. (घरेलू ग्राहकों के लिए बिजली शुल्क का भुगतान केवल नकद या बैंक द्वारा ही किया जा सकता है।)



✓ Cheque should be account payee and payable at Debit.
 ✗ Do not stamp, only date the cheque to payment slip.
 Bill amount payable: ₹ 70.00
 Cheque/DD No. _____
 Bill month: NOV-24
 Date: _____

Keep your CA No. ready with you while calling BSES Helpline (19122) or WhatsApp (9810000000) or visit our website (www.bses.com)

SLCC: 585913749